

**R.O.C.No.8/2019-Con.B2**



**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 108 / 2019**

Dr.A.D.Maria Clete, District Judge, functioning as Chairman, Tamil Nadu Sales Tax Appellate Tribunal, Chennai, who has been appointed on transfer as Presiding Officer, Principal Labour Court, Coimbatore in G.O.(Ms) No.68, Labour and Employment (D2) Department, dated 03.06.2019, is transferred and posted as Presiding Officer, Principal Labour Court, Coimbatore, in the existing vacancy.

Thiru. N.Logeswaran, Special District Judge, Special District Court to deal with MCOP Cases, Tiruchirappalli, who has been appointed on transfer as Presiding Officer, Labour Court, Salem in G.O.(Ms) No.68, Labour and Employment (D2) Department, dated 03.06.2019, is transferred and posted as Presiding Officer, Labour Court, Salem, in the existing vacancy.

Thiru. Y.Gladstone Blessed Tagore, IV Additional District Judge, Tirunelveli, who has been appointed on transfer as Presiding Officer, Labour Court, Tiruchirappalli in G.O.(Ms) No.68, Labour and Employment (D2) Department, dated 03.06.2019, is transferred and posted as Presiding Officer, Labour Court, Tiruchirappalli, in the existing vacancy.

Thiru. N.Vijayakanth, Sessions Judge, Mahila Court, Perambalur, is transferred and posted as IV Additional District Judge, Tirunelveli vice Thiru.Y.Gladstone Blessed Tagore, transferred.

Thiru. S.Ganesan, II Additional District Judge (CBI Cases), Madurai, who has been appointed on transfer as Presiding Officer, Principal Labour Court, Chennai in G.O.(Ms) No.68, Labour and Employment (D2) Department, dated 03.06.2019, is transferred and posted as Presiding Officer, Principal Labour Court, Chennai, in the existing vacancy.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 11.06.2019.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**